

High Court of Karnataka,  
Bengaluru,  
Dated: 29<sup>th</sup> April 2024

**NOTIFICATION NO. HCBB – 98 / 2024**

1. Hon'ble Mr.Justice S.Vishwajith Shetty will sit in Court Hall No. 24 at 2.30 PM on Tuesday the 30<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.
2. Hon'ble Mr.Justice T.G.Shivashankare Gowda will sit single in Court Hall No. 33 at 1.30 PM on Tuesday the 30<sup>th</sup> April 2024 and take up matters as shown in the cause list issued separately.

After completion of the work by the Bench referred to at Sl.No. 2 above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
(M.Chandrashekar Reddy)  
Registrar (Judicial)